GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION No. 2883 TO BE ANSWERED ON 15.12.2021

ENHANCEMENT OF MPLAD FUND

2883. SHRI DILESHWAR KAMAIT: SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a)whether any research study has been conducted to increase the funds under MPLADS and if so, the details thereof;
- (b) whether less funds are received by MPs for development of the areas in comparison to the MLAs in States while the areas of MPs are much bigger as a result of which the MPs are unable to meet the public expectations; and
- (c) whether the Government proposes to increase MPLAD funds keeping in view and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

- (a) No Sir.
- (b) Under Members of Parliament Local Area Development Scheme (MPLADS), each MP is entitled for Rs.5 crore annually, released in two equal instalments of Rs.2.5 crore. The Members of Legislative Assembly Local Area Development Scheme (MLALADS) annual entitlement may vary across States and are under the domain of respective State/UT Government.
- (c) At present there is no proposal under consideration of the Government to increase the MPLADS funds.
